

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.69/BB/ 2017	-	For report of OL, RD & ROC	230/ 232	Redprairie Technologies India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) **Shreyas A**
for VGB Associates

Petitioner

Shreyas

2. **9036118414**
Pramod Kumar

Rep. of O.L

Kul

3) **Prema Hatti**

ROC

Prema

ORDER

Counsel for Petitioner is present. Shri Pramod Kumar, Assistant from O.L office is present. He informed the Tribunal that, O.L has not received Petition copy and annexures. Counsel for Petitioner is directed to serve copy of Petition alongwith annexures to the O.L office and to file acknowledgement. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. She undertake to file memo of appearance on behalf of ROC & RD. No response from Income Tax Department. R.D has addressed a letter to the Tribunal stating that, he has not received copy of Petition and enclosures. Counsel for Petitioner is further directed to serve copy of Petition alongwith annexures to the R.D and to file acknowledgement. List it on 07/03/2018.

Member (T)

Member (J)